

**GOVERNMENT OF MEGHALAYA
OFFICE OF THE DEPUTY COMMISSIONER (SUPPLY)
EAST KHASI HILLS DISTRICT::SHILLONG**

PRESS RELEASE

(SH(S)1/8/2020/94, Dated Shillong the, 19th April, 2020.)

This is for general information that in order to enable the local residents to purchase their basic and daily essential commodities during the ongoing curfew promulgated in East Khasi Hills District:

1. All the Fair price shops under NFSA and NON-NFSA will open on the 20th of April, 2020 (Monday), 21st of April, 2020 (Tuesday), 22nd of April, 2020 (Wednesday) and 23rd of April, 2020 (Thursday) w.e.f. 09:00 AM to 04:00 PM each day.
2. Identified Groceries and essential items shops as **LISTED BELOW** will open in all the localities of Shillong Agglomeration on the 20th of April, 2020 (Monday), 21st of April, 2020 (Tuesday), 22nd of April, 2020 (Wednesday) and 23rd of April, 2020 (Thursday) w.e.f. 09:00 AM to 04:00 PM each day. The lists of selected shops are substantially increased to 1804 with 20 mobile units, so as to meet the requirements of the local residents.
3. For villages in the District, the same arrangements are made between the Block Development Officer/Zonal Team Leader with the respective Headmen (Rangbah Shnongs).
4. Vegetable, Fruit, Meat Vendors and Confectionery Shops of the respective localities will also open their shops.
5. The following establishments will also open on the 20th of April, 2020 (Monday), 21st of April, 2020 (Tuesday), 22nd of April, 2020 (Wednesday) and 23rd of April, 2020 (Thursday) w.e.f. 09:00 AM to 04:00 PM each day.
 - i. Collection Centres of Meghalaya Energy Corporation Limited will open in the Community Halls of each locality.
 - ii. Mobile Repair Shops/Service Centres will open in areas of Shillong Agglomeration and adjoining areas as **LISTED BELOW**.
 - iii. Stores of Telecom Providers (Public & Private) will open **in Civil Sub-Divisions of Pynursla and Sohra and in all Blocks of East Khasi Hills District.**



iv. Registered Suppliers and Retailers of A.H. & Vety. Department, Government of Meghalaya **RESTRICTED TO THE LIST BELOW WILL OPEN EXCLUSIVELY FOR SALE OF ONLY LIVESTOCK, POULTRY AND PET FEED.**

6. The local Headmen (Rangbah Shnongs) in coordination with District Police will regulate the operation of the shops in their respective localities & villages and to also ensure due compliance to the Advisories of Government in the Health & Family Welfare Department with special and strict reference to **Social Distancing** concerning the COVID -19 situation.

7. In addition, the public are requested to **strictly**:

A. Maintain Social Distancing of at least **1metre**.

B. Not to overcrowd in one area/ shop.

C. To wear mask. This is mandatory.

D. Not to spit in public places.

E. Cooperate with management made by the District Administration, District Police and Headman.

8. Similar arrangements will be made for the days to come and specific instructions will be suitably published well in advance.

9. Adequate stock is available and there is no need to panic and resort to hoarding as it will have an adverse impact.



(Smti M War Nongbri, IAS)
Deputy Commissioner,
East Khasi Hills District,
Shillong.

Dated Shillong the, 19th April, 2020.

No.SH(S)1/8/2020/94-(A)

Copy to:-

1. P.S to the Chief Secretary to the Government of Meghalaya for kind information of the Chief Secretary.
2. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Home Police Department for kind information of the Addl. Chief Secretary.
3. P.S to the Addl. Chief Secretary to the Government of Meghalaya, Political Department for kind information of the Addl. Chief Secretary
4. The Commissioner and Secretary to the Government of Meghalaya, Health & Family Welfare Department for kind information.
5. Commissioner of Divisions, Khasi, Jaintia and Ri-Bhoi Districts for kind information.
6. The Commissioner of Transport, Government of Meghalaya for kind information.
7. The Director, Food Civil Supplies & Consumer Affairs, Meghalaya for kind information and necessary action.
8. The Superintendent of Police, East Khasi Hills District for kind information and necessary action.
9. The Director of Information and Public Relations, Meghalaya **for information and to cause wide circulation, Press Release and giving publicity through fixed loud speaker.**
10. Chairperson-cum-Managing Director, Meghalaya Energy Corporation Limited, Corporate Affairs for information and necessary action. In this connection, **you are requested to limit Officials and staff of the Collection Centre in the Community Hall of each locality to the barest minimum, to coordinate with the concerned Rangbah Shnong/ Headman and to ensure strict compliance to social distancing of minimum of 1metre and other Advisories of Health Department.**
11. Director of A.H. & Vety. Department, Meghalaya for kind information and necessary action. (List Enclosed)
12. Director of Horticulture, Meghalaya, Shillong for kind information and necessary action with reference to this Office Letter No. C&S.7/2020/300, Dated 9th of April, 2020. M/s Iaijop Enterprise, Snowdrop Building, Umsohsun, Shillong may open on the 20th of April, 2020 (Monday), 21st of April, 2020 (Tuesday), 22nd of April, 2020 (Wednesday) and 23rd of April, 2020 (Thursday) w.e.f. 09:00 AM to 04:00 PM each day.
13. Director of Agriculture, Meghalaya, Shillong for kind information and necessary action with reference to this Office Letter No. C&S.7/2020/316, Dated 9th of April, 2020. The five shops dealing in Agricultural inputs in East Khasi Hills District as per Annexure-I may open on the 20th of April, 2020 (Monday), 21st of April, 2020 (Tuesday), 22nd of April, 2020 (Wednesday) and 23rd of April, 2020 (Thursday) w.e.f. 09:00 AM to 04:00 PM each day.
14. The SDO (Civil), Pynursla/ Sohra Civil Sub-Division for information and similar necessary action.
15. All the Addl. Deputy Commissioner, Law and Order/CEO DDMA/IC Essential Commodities, East Khasi Hills District for kind information and necessary action.
16. District A.H. & Vety. Officer, East Khasi Hills District for information and necessary action. (List Enclosed)
17. The District Transport Officer, East Khasi Hills District for information and necessary action.
18. All BDOs/ Zonal Team Leaders, East Khasi Hills District for information and necessary action to put in place attached Executive Magistrates to ensure full compliance of all advisories of Health and Family Welfare Department, especially Social Distancing. No spitting.



Deputy Commissioner
East Khasi Hills District,
Shillong